

FIR No.1089/2015

**PS: Patel Nagar
State vs. Ravinder**

01.06.2020

File is taken up through video conferencing (Cisco webex Meetings)

Present: Sh. Piyush Bhaddu, Ld. APP for the State
Accused Ravinder is produced from Jail no.4 through
Cisco.

Sh. M. A. Siddiqui, Ld. Counsel for both accused.

The present matter was fixed for order when the Courts were closed after lockdown due to COVID 19 pandemic. Now , Hon'ble High Court has allowed hearing final arguments and passing of orders. Hence, the matter is preponed. The order on charge shall be pronounced through CISCO Webex meetings.

Superintendent Tihar is directed to produce accused Ravinder through CISCO on 15.06.2020 at 11.30 am.

Be put up for orders on charge on 15.06.2020. Copy of order be sent to Superintendent, Tihar.

(Neha)

ACMM(W)/Delhi:01.06.2020